

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<u>DORMANT FILE</u>				
2	SPL.CASE	100023/1997	State Vs S.Rajendran ors.	Spl.PP Vijay Agale - 1 Jambawlikar - 7
<u>ARGUMENTS</u>				
3	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
<u>HEARING BEFORE CHARGE</u>				
4	SPL CASE CBI	100058/2018	The State of CBI, ACB Vs Ashish Parmathanand Thakur and others 2	pp

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
1	SPL CASE CBI	100039/2011	CBI ACB MUMBAI Vs Dhananjay Kumar Sinha and Others	Ld. SPP Mr.Sandeep Singh Adv.Ravi Gurnani, Adv.Amare
<u>HIGH COURT STAYED</u>				
2	SPL.CASE	100022/2008	State Vs Bhagwana Nathu Ram Meena 12 ors	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>DORMANT FILE</u>				
1	SPL CASE CBI	100070/2006	CBI ACB MUMBAI Vs Mohd. Iqbal Mohd. Siddik	PP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100063/2005	State of Maharashtra CBI ACB Mumbai Vs A.V.Gangakhekar and 6 others	Spl. P.P. Shri P.B. Gaikwad Adv. Abhyankar for accd no. 6 and 7
<u>EVIDENCE</u>				
2	SPL CASE CBI	100072/2010	The State CBI ACB MUMBAI Vs Amulya Arjun Sahu and Others	SPP. Sandeep Singh Adv. Shingnapurkar-A/1, Adv. Bhanushali- A/3,4, Adv. Sawant- A/5,6,8,
<u>STAYED BY HONBLE HIGH COURT</u>				
3	SPL.CASE	100001/2005	State Vs R.K. VERMA 6	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100024/2009	State of Maharashtra C.B.I. A.C.B. MUMBAI Vs Ganesh V. Bhandari Others	SPP Ashok Bagoria Mane A-1 Shukla A-23
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL CASE CBI	100013/2015	The State CBI ACB Vs Shyamal Acharya and others	
<u>REPLY/SAY</u>				
3	SPL.CASE	100023/2008	State Vs Ms.Rekha Roy	
